

which has been passed by the Rajya Sabha at its sitting held on the 7th December, 1981."

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INDIAN IRON AND STEEL COMPANY (ACQUISITION OF SHARES) AMENDMENT BILL.

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1981, as passed by Rajya Sabha.

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12.07 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SECOND REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Thirty-second Report of the Committee on Private Members' Bills and Resolutions.

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COMMITTEE ON SUBORDINATE LEGISLATION

NINTH REPORT

SHRI MOOL CHAND DAGA (Pali): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

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12.08 hrs.

STATEMENT RE. A FIRE AT AHMEDABAD ON DECEMBER 6, 1981 RESULTING IN DEATH OF SEVERAL PERSONS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): With deep sorrow and heavy heart I

have to report to this House about a sad mishap which occurred at Asarva, a labour suburb of Ahmedabad in Gujarat on the evening of 6th December, 1981. As reported by the Government of Gujarat Nilkanth Akhada, Asarva, Ahmedabad, held Navkundi Gayatri Mahayagna in their premises from 27th November, 1981 to 29th November, 1981, along with Himalaya Darshan from 27th November to 6th December, 1981. A temporary structure of wood and cloth about 60 feet high depicting Himalayas along with various religious places like Badrinath, Kedarnath, etc. was constructed. Entry was on payment. On 6th December, 1981, at about 5.40 p.m. fire suddenly broke out in the temporary structure resulting in death of 46 persons out of which 28 dead bodies have been identified so far. Two persons are still under treatment at the hospital. The State Government of Gujarat has ordered judicial inquiry to probe into the disaster under the Commission of Inquiry Act, Inquiry under section 174 of the Criminal Procedure Code has been started by the State Government and further action as required under the law will be taken by Gujarat Government. The cause of fire is yet to be established. The State Government of Gujarat is taking action to grant relief to the bereaved families.

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12.10 hrs.

STATEMENT RE. LAUNCHING OF BHASKARA-II AND COMMENCEMENT OF ITS UTILISATION.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I have the honour to inform the House that Bhaskara-II the second experimental earth resources survey satellite, was launched on November 20, 1981 at 1400 hours 32 seconds IST from a Soviet Cosmodrome. The poly-hedral shaped satellite weighing